

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 710/GT/2025

Subject : Petition for truing up of capital cost & generation tariff for 2019 24 tariff period under Regulation 13 of the CERC (Terms and Conditions of Tariff) Regulations, 2019 and for determination of generation tariff for 2024-29 tariff period under Regulation 9(2) of the CERC (Terms and Conditions of Tariff) Regulations, 2024, in respect of Karcham Wangtoo Hydro Electric Project (KW HEP).

Petitioner : JSW Hydro Energy Limited

Respondents : PTC and 8 Ors.

Date of Hearing : **2.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Aman Anand, Advocate, JSWHEL
Shri Aman Dixit, Advocate, JSWHEL
Ms. Natasha Debroy, Advocate, JSWHEL
Ms. Srishti Gupta, Advocate, JSWHEL
Shri Anurag Agarwal, JSWHEL
Shri Manish Sharma, JSWHEL
Shri Ravi Kishore, Advocate, PTC
Shri Deepti Dash, Advocate, PTC
Shri Anand K. Ganesan, Advocate, PSPCL
Shri Amal Nair, Advocate, PSPCL
Ms. Devyani Prasad, Advocate, PSPCL
Ms. Poorva Saigal, Advocate, HPPC
Shri Shubhav Arya, Advocate, HPPC
Ms. Kaavya Madaan, Advocate, HPPC
Ms. Shree Dwivedi, Advocate, HPPC
Shri Savyasachi Saumitra, Advocate, UPPCL
Shri Aveak Gangoly, Advocate, UPPCL
Shri Kaustubh Narendra, Advocate, UPPCL
Shri Andrew Malik, Advocate, UPPCL

Record of Proceedings

At the outset, the learned counsel for the Respondent, UPPCL, sought an extension of time to file its reply in the matter. The learned counsel for the Petitioner also sought time to file its rejoinder to the replies of Respondents, UPPCL, PSPCL, HPPC & RUVNL. The learned counsel for the parties requested that, upon completion of the pleadings, the matter be taken up for hearing. Accordingly, the Commission adjourned the hearing.



2. The Respondents are permitted to file their replies by **4.2.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **14.2.2026**.
3. The Petition shall be listed for hearing on **24.2.2026**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

